

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO. 107 of 1996

in
O.A. NO. 2313 of 1995

Dated 9.7.1996

HON'BLE SHRI JUSTICE A. P. RAVANI, CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Dr. H. C. Bansal

... Applicant

-Versus-

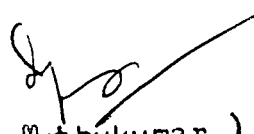
Union of India through
Secretary, Ministry of
Health & Ors.


... Respondents

O R D E R (By Circulation)

Shri Justice A. P. Ravani -

No case for review has been made out. Hence,
review application is rejected.


(K. Muthukumar)
Member (A)


(A. P. Ravani)
Chairman

/as/